

Nomination of cases by Hon'ble The Chief Justice on 21/05/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	I.T.A. - 323/2011	Hon. Tarun Agarwala, J.	STR/TTR Section on 22/05/2015
2	Writ C – 67199/2010	Hon. Tarun Agarwala, J.	Writ C-II Section on 22/05/2015
3	Crl. A. - 981/2012 with Crl. A. - 2417/2010 with Crl. A. - 3407/2013	Hon. A. P. Sahi, J.	Crl. A. Section on 22/05/2015
4	F.A. Defective – 146/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 21/05/2015
Bench Comprising			
5	Spl. A. - 1681/2010 (Review Application)	Hon. Arun Tandon, J. and Hon. Manoj Misra, J.	Spl. A. Section on 22/05/2015
6	Crl. A. - 1821/2013 with Crl. A. - 1750/2013 with Crl. A. - 1791/2013	Hon. Arvind Kumar Tripathi, J. and Hon. Bachchoo Lal, J.	Crl. A. Section on 22/05/2015
7	Crl. A. - 4638/2011 with Crl. A. - 4792/2011	Hon. Arvind Kumar Tripathi, J. and Hon. Pankaj Naqvi, J.	Crl. A. Section on 22/05/2015
8	Crl. A. - 5921/2004	Hon. Arvind Kumar Tripathi, J. and Hon. V. P. Pathak, J.	Crl. A. Section on 22/05/2015
Hon....., J.			
9	Writ A – 19450/2009 with W. P. - 23390/2011	Hon. Abhinava Upadhya, J.	Writ A-II Section on 22/05/2015
10	Writ C – 19251/1993	Hon. Sunita Agarwal, J.	Writ C-I Section on 22/05/2015
11	Writ C – 32384/2000	Hon. M. C. Tripathi, J.	Writ C-I Section on 22/05/2015
12	Crl. Revision – 910/1993	Hon. Bharat Bhushan, J.	Crl. Revision Section on 22/05/2015
13	Bail – 44298/2014	Hon. Arvind Kumar Mishra, J.	Bail Section on 22/05/2015
14	Crl. M. A. - 14034/2015	Hon. N. A. Moonis, J.	Listing Section on 21/05/2015
15	Crl. M. A. - 13214/2015	Hon. Bachchoo Lal, J.	Listing Section on 21/05/2015
16	Crl. M. A. - 13888/2015	Hon. A. P. Sahi, J.	Listing Section on

	(NRHM)	(for final disposal)	21/05/2015
17	Crl. M. A. - 13893/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 21/05/2015
18	Crl. M. A. - 13933/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 21/05/2015
19	Bail - 14857/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 21/05/2015
20	Bail - 14855/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 21/05/2015
Appropriate Court dealing with such matters			
21	Spl. A. - 149/2015	Appropriate Court dealing with such matters	Spl. A. Section on 22/05/2015
22	Spl. A. - 556/2004	Appropriate Court dealing with such matters	Spl. A. Section on 22/05/2015
23	Spl. A. - 228/2000 with Spl. A. defective – 140/2001 with W. P. - 26027/1996	Appropriate Court dealing with such matters	Spl. A. Section on 22/05/2015
24	Writ C - 16161/2015	Appropriate Court dealing with such matters	Writ C-II Section on 22/05/2015
25	Writ C – 15462/2015	Appropriate Court dealing with such matters	Writ C-II Section on 22/05/2015
26	Bail – 11348/2015 with Bail - 32688/2014	Appropriate Court dealing with such matters	Bail Section on 22/05/2015
27	Bail – 10539/2015 with Bail – 3535/2014	Appropriate Court dealing with such matters	Bail Section on 22/05/2015
28	FAFO – 1251/2014	Appropriate Court dealing with such matters	FAFO Section on 22/05/2015
29	Crl. M. A. - 12960/2015	Appropriate Court dealing with such matters	Listing Section on 21/05/2015
30	Crl. M. A. - 13744/2015	Appropriate Court dealing with such matters	Listing Section on 21/05/2015
31	Bail - 16386/2015	Appropriate Court dealing with such matters	Listing Section on 21/05/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
22/05/2015